

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 148(ND)/2016

IN THE MATTER OF:

Anil Kumar Jain & Anr.

.....Petitioners

v.

Vardhman Roller Flour Mills Pvt. Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 241/242

Order delivered on 29.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Mr. Manoj Kumar Garg & Mr. Siddhartha Patra, Advocates

For the Respondent(s) : Mr. Arun Saxena & Ms. Nalini, Advocates

ORDER

On account of paucity of time, matter is adjourned to 05.09.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

29.08.2017
Vineet